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Title: Introduction of National Commission for Small and Marginal Traders Bill, 2006.

SHRIMATI JAYAPRADA (RAMPUR): Sir, I beg to move for leave to introduce a Bill to provide for the setting up of a National Commission to protect the interests of small and marginal traders and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the setting up of a National Commission to protect the interests of small and marginal traders and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRIMATI JAYAPRADA : Sir, I introduce** the Bill.
